

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:5795
ANSWERED ON:03.05.2000
BORDER AREA DEVELOPMENT PROGRAMME
AKBOR ALI KHANDOKER;DINSHA J. PATEL

Will the Minister of PLANNING be pleased to state:

- (a) the funds allocated / projects undertaken and achievement made under the Border Area Development Programme during the Eighth Five Year Plan, State-wise;
- (b) the funds allocated alongwith the project completed/to be completed during the Ninth Five Year Plan under the said programme, State-wise;
- (c) whether the funds allocated during the Ninth Plan to States under the BADP is inadequate;
- (d) if so, whether the Government propose to increase the funds for the purpose; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE DEPARTMENT OF ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS

(SHRI ARUN SHOURIE)

(a)&(b) The state-wise, year-wise details of funds allocated under the Border Area Development Programme during the Eighth Five Year Plan and Ninth Five Year Plan are annexed at Table – I and Table – II respectively. The projects taken up under the Programme are decided by the State Level Screening Committee headed by the Chief Secretary of each of the beneficiary States. The projects vary from year to year and from state to state and include schemes in sectors such as education, health, roads etc.

(c), (d) & (e) The funds under the Border Area Development Programme are additive in nature and are to be used to supplement State Plan funds to meet the special needs of the people living in remote, inaccessible areas situated near the border particularly to bridge critical gaps in physical and social infrastructure. The increase in the allocation for the programme depends on the annual availability of resources for the plan as a whole.

TABLE – I
Allocations made under BADP during the Eighth Five Year Plan

Rs. crore

Sl.No.	States	1993-94	1994-95	1995-96	1996-97
1.	Assam	3.91	4.38	4.12	4.12
2.	Gujarat	6.98	7.94	8.58	8.58
3.	J & K	14.00	17.50	20.68	20.68
4.	Meghalaya	3.89	4.23	3.95	3.95
5.	Mizoram	2.84	3.25	2.73	2.73
6.	Punjab	6.45	7.88	8.54	8.54
7.	Rajasthan	71.06	80.44	85.63	85.63

8. Tripura 8.04 9.81 10.96 10.96

9. West Bengal 21.83 24.57 30.81 30.81

TABLE - II
Allocations made under BADP during the Ninth Five Year Plan

Rs. crore

Sl.No. States 1997-98 1998-99 1999-2000 2000-01

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1. Assam 4.12 4.27 7.20 7.20

2. Gujarat 8.58 8.88 9.87 9.87

3. J & K 20.68 31.38 33.52 33.52

4. Meghalaya 3.95 4.11 4.52 4.52

5. Mizoram 6.73 6.82 8.00 8.00

6. Punjab 8.54 8.82 9.70 9.70

7 Rajasthan 85.63 56.52 37.17 29.17

8. Tripura 10.96 11.34 12.47 12.47

9. West Bengal 30.81 31.86 38.05 38.05

10. Arunachal Pr 4.00 11.00 13.00 13.00

11. Manipur 4.00 4.00 4.00 4.00

12. Nagaland - 4.00 4.00 4.00

13. Himachal Pr - 4.00 4.00 4.00

14. Sikkim - 4.00 5.50 5.50

15. Uttar Pradesh - 4.00 12.00 12.00

16. Bihar - - 7.00 7.00

Note : BADP was extended to blocks on the Myanmar border in 1997-98 , to the China border in 1998-99 and to the Bhutan and Nepal borders in 1999-2000.